

OFFICE OF DISTRICT AND SESSIONS JUDGE, SRI MUKTSAR SAHIB

ORDER

In continuation of this office order issued under Endst. No. 1107/EB dated 19.05.2018, an Internal Complaints Committee (ICC) is hereby reconstituted at Headquarters, Sri Muktsar Sahib and at Sub Divisions, Malout and Gidderbaha for the protection of working women of this Court as well as other subordinate Courts from sexual harassment at their work place (Prevention, Prohibition and Redressal Act, 2013). The Committee shall consist of the following members: -

At District Head Quarter Sri Muktsar Sahib

Sr. No.	Name of the Chairperson/Member	Designation
1.	Ms. Aman Sharma, Civil Judge (Sr. Divn.)/ C.J.M as Secretary, District Legal Services Authority, Sri Muktsar Sahib	Chairperson
2.	Ms. Shivani Nagpal, District Child Protection Officer, Sri Muktsar Sahib	Member
3.	Ms. Manpreet Kaur, R& D Clerk of this office	Member
4.	Ms. Sumandeep Kaur, Copyist of the Court of Civil Judge (Sr. Divn.), Sri Muktsar Sahib	Member

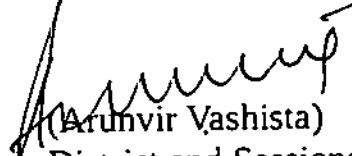
At Sub Division, Malout

Sr. No.	Name of the Chairperson/ Member	Designation
1.	Ms. Shivangi Sangar, Civil Judge (Jr. Div.), Malout.	Chairperson
2.	Ms. Monika, Stenographer of the Court of Sh. Kanwal Jit Singh, Civil Judge (Jr. Divn.), Malout.	Member

At Sub Division, Gidderbaha

Sr. No.	Name of the Chairperson/ Member	Designation
1.	Ms. Amandeep Kaur, Additional Civil Judge (Sr. Div.), Gidderbaha.	Chairperson

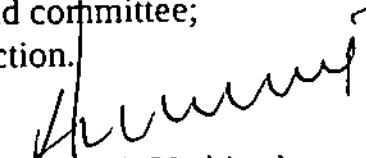
2.	Ms. Ramandeep, Stengrapher of the Court of Civil Judge (Jr. Divn.), Gidderbaha.	Member
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(Arunvir Vashista)
District and Sessions Judge,
Sri Muktsar Sahib

Endst. No. 1211 /EB dated 05.8.2021
Office/ AEC/ S.O/ S.A's to note and update on official
website. Daftri to display on notice board.

Copy forwarded to :-

1. All Judicial Officers working in this Sessions Division;
2. All the members of the abovesaid committee;
for information and necessary action.


(Arunvir Vashista)
District and Sessions Judge,
Sri Muktsar Sahib